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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid on the Table.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table a copy of the 18th progress Report (Hindi and English versions) on the action taken pursuant to the recommendations of the Joint Parliamentary Committee on Stock Market Scam and matters relating thereto, June, 2012.

(Placed in Library, See No. LT 7068/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under Section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006.

- (1) The Petroleum and Natural Gas Regulatory Board (Appointment of Consultants) Amendment Regulations, 2012 published in Notification No. F. No. S-Admn/II/XI/2012 in Gazette of India dated 10th April, 2012.

(Placed in Library, See No. LT 7069/15/12)

- (2) The Petroleum and Natural Gas Regulatory Board (Determination of Natural Gas Pipeline Tariff) Amendment Regulations, 2012 published in Notification No. F. No. PNGRB/M(C)/11/Final Tariff Filing in Gazette of India dated 30th May, 2012.

(Placed in Library, See No. LT 7070/15/12)

- (3) The Petroleum and Natural Gas Regulatory Board (Guiding Principles for Declaring or Authorizing Petroleum and Petroleum Products Pipelines as Common Carrier or Contract Carrier) Regulations, 2012 published in Notification No. F. No. M(C)/2009 in Gazette of India dated 6th July, 2012.

(Placed in Library, See No. LT 7071/15/12)
